

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 13

IA(COMPANIES. ACT)/ 240(MB)2023 IN CP/263(MB)2023

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **02.07.2024**

NAME OF THE PARTIES : **Sangita Hanumant Nazirkar**

VS

Navnath Milk & Milk Products
Private Limited

For Applicant : Adv. Yuvraj Shinde i/b Adv. Ninad Deshpande

For Respondent 2 : Adv. Omkar V. Deosthale a/w Adv. Ashish Agarkar.

Section 241(1), 242(4) of Companies Act

ORDER

Counsel for Applicant requests for time for hearing. **for hearing list on 18.07.2024.**

Sd/-

SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-

K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK